



Central Electricity Regulatory Commission

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Petition No. 139/TL/2023

Dated: 6.7.2023

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by Dharamjaigarh Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish Western Region Expansion Scheme- XXVIII (WRES-XXVIII) & XXIX (WRES-XXIX) on Build, Own, Operate and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

A. Western Region Expansion Scheme- XXVIII (WRES-XXVIII):

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1.	Creation of 220 kV level (GIS) at 765/400 kV Raipur Pool S/s with Installation of 2x500 MVA, 400/220 kV ICTs along with associated ICT bays (220kV-GIS). • 500MVA, 400/220kV ICT: 2 nos. • 400kV ICT bays: 2 nos. • 220kV ICT bays: 2 nos.(GIS)	18 months	Elements marked at Sl. No. i & ii are required to be commissioned simultaneously as their utilization is dependent on the commissioning of each other.
2.	2 nos. 220kV line bays (GIS) at Raipur Pool S/s for termination of Raipur Pool – Rajnandgaon 220 kV D/c line. • 220kV line bays: 2 nos.(GIS)		
3.	Augmentation of 1x500 MVA, 400/220 kV ICT at Raipur Pool S/s along with associated ICT bays (220kV-GIS) • 500MVA, 400/220kV ICT: 1 no. • 400kV ICT bays: 1 no. • 220kV ICT bays: 1 no. (GIS)	December 2024	Elements marked at Sl. No. iii & iv are required to be commissioned simultaneously as their utilization is dependent on the commissioning of each other.
4.	6 nos. 220kV line bays (GIS) at Raipur Pool S/s for termination of various lines planned by CSPTCL* • 220kV line bays: 6 nos. (GIS)		

Note:

- (i) Powergrid to provide space for implementation of above scope of works at Raipur (pool) 765/400 kV sub-station.
- (ii) Downstream system associated with the scheme to be implemented by CSPTCL as an Intra-State scheme:
 - Raipur Pool- Rajnandgaon 220 kV D/c line
 - *Raipur Pool- Gendpur 220 kV D/c line
 - *Raipur Pool-Bemetra 220 kV D/c line
 - *LILO of Borjhara- Urla 220kV S/c line at Raipur

B. Western Region Expansion Scheme- XXIX (WRES-XXIX):

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1.	Creation of 220 kV level at 765/400 kV Dharamjaigarh S/s with Installation of 2x500 MVA, 400/220 kV ICTs along with associated ICT bays • 500MVA, 400/220kV ICT: 2 nos. • 400kV ICT bays: 2 nos. • 220kV ICT bays: 2 nos	March 2025	Elements marked at Sl. No. i & ii are required to be commissioned simultaneously as their utilization is dependent on the commissioning of each other.
2.	2 nos. 220kV line bays at Dharamjaigarh S/s (for termination of Dharamjaigarh– Chhuri 220 kV D/c line) • 220kV line bays: 2 nos		
3.	2 nos. 220kV line bays at Dharamjaigarh S/s (for termination of Dharamjaigarh – Dharamjaigarh CSP 220 kV D/c line) • 220kV line bays: 2 nos	March 2025	Elements marked at S. No. i is required to be commissioned prior to Element at S.No.iii

Note:

- (i) Powergrid to provide space for implementation of the above scope of works at Dharamjaigarh 765/400 kV substation.
- (ii) The downstream system associated with the scheme to be implemented by CSPTCL as an Intra-State scheme:
 - Dharamjaigarh- Chhuri 220 kV D/c line.
 - Dharamjaigarh- Dharamjaigarh CSP 220 kV D/c line
2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹286.90 million per annum on the basis of the competitive bidding carried out by PFC Consulting Limited (PFCCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
3. The Central Transmission Utility of India Limited vide its letter dated 26.4.2023 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
4. Based on material available on record, the Commission has, vide order dated 5.7.2023 in Petition No. 139/TL/2023, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
5. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of inter-State transmission licence to Dharamjaigarh Transmission Limited, (Now known as POWERGRID Dharamjaigarh Transmission Limited) before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 19.7.2023 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
7. The application shall be taken up for further hearing by the Commission on 21.7.2023. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/
(Harpreet Singh Pruthi)
Secretary